THE HIGH COURT OF JUD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

ONE THOUSAND NINE HUNDRED AND EIGHTY SEVEN

. PRESENT :

THE HON'BLE MR.B.N.JAYA SIMHA: VICE-CHAIRMAN THE HON BLE MR.D.SURYA RAO: MEMBER.

ORIGINAL APPLICATION NO. (W) 57

BETWEEN: -

- D. Mylapathi Tala Rao
- 2). Surakala Dhanasatu
- 3). Avrasavilla satti vadin
- W. M. Ravinder Roy.

- 1). Animostraline assicer
- Newal Dock Yord, Utraicher pathan.

 3) Employment allicer (Technical),
 Employment Exchange, manoranipala, waakhapathan 2
- 3). Director as Employment & Training Church Building, 1 Rankate pyd.

...RESPONDENTS.

Application under Section 19 of the Administrative Tribunals Act, 1985, praying that in the circumstances stated therein the Tribunal will be pleased to insue discilious to the first Despondent never to consider the cases as the Applicants and allow them to appear for the Test inderview and optestion on the date to be stined by him for the vacancies of Assistant Fibremen as Por natification po. PIR: 0217: 8-BC. 01.6-8-86.

MR. D. GOVARDHANACHARY, Counsel for Applicants MR. N.R.DEVARAJ (EGSC

Mr.M.P.Chandramouli, S.C.for Govt.of AP.

(Counsel forRespondents)

ADMIT.

This is a matter relating to sponsoring of candidates for the posts of Asst. Fireman & Khalasis in the Naval Dock Yard, Visakhapatnams pursuant to the Notification no.PIR/0217/88 C dt.6-8-1986 of the first respondent sent to the Employment Exchange. The applicants alleged that although they have registered in the Employment Exchange in the years 1978, 1979, 1974 and 1979 respectively and though persons who have registered their names later to them were sponsored by the Employment Exchange for the above posts, their names were not sponsored as well as that the first respondent is not considering them for employment in the posts notified. The names and the Employment Exchange Registration Numbers are as follows:

Name of the Applicant

Employment Regn.No.

S/shri l. M. Tata Rao

2. S. Dhanaraju

.3. A. Sathi Raju

4. M. Ravindra Roy

10331/78

29053/79 5955/74

36993/79

The application is finally disposed of with the following direction:

(a) The Employment Officer, Technical, Visakhapatnam (2nd Respondent) shall forward the names of the applicants if the names of the persons who had registered their names later to the applicants were forwarded to the Naval Dock Yard for consideration to the said posts:

(b) The Administrative Officer, Naval Dock Yard, Visakhapatnam (first respondent) shall consider the applicants for the respective posts, if sponsored by the Employment Officer along with other candidates already sponsored by the Employment Exchange, subject to their fulfilling the qualifications prescribed.

No order as to costs.

(B.N.JAYASIMHA)

y Vice-Chairman (D. SURYA RAD)

Member

18th Feb., 1987.

RSR